

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(IB)-299(ND)2019

**CORAM:**

**PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER(T)**

**CH. MOHD. SHARIEF TARIQ  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2019**

**NAME OF THE COMPANY: M/s. Banyan Tree Developers Pvt. Ltd. V/s. M/s.  
Parivartan Buildtech Pvt. Ltd.**

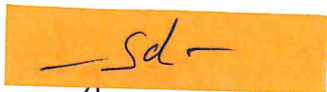
**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**For the Petitioner: Mr. Sanjeev Sagar, Mr. Kamal Aggarwal, Ms.  
Nazia Parveen, Ms. J. Kiran, Advocates**  
**For the Respondent: Mr. Akshay Goel, Mr. Nipun Gautam,  
Advocates**

**ORDER**

Renotify the matter on 5<sup>th</sup> November, 2019.



**(L.N. Gupta)  
Member (T)**



**(Ch. Mohd. Sharief Tariq)  
Member (J)**